



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/6049/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Pranita Rani Rajmedhi  
Member, MACT,  
Kamrup, Amingaon

Dated Guwahati, the <sup>th</sup> 14 October, 2019.

Sub:- **Head quarter leave permission .**

Ref:- Letter No.MACT/KA/2019/343 dated 01.10.2019.

Madam,

With reference to the above, I am directed to inform you that, you have been granted permission to take your official vehicle, at your own cost, for the entire journey to visit Nagaon, Jorhat and Golaghat w.e.f. 05.10.2019 till the morning of 09.10.2019.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/98/6050/A, dated 14.10.19**

Copy to

1. ✓ The Systems Analyst, Gauhati High Court.

  
14/10/19

**JT. REGISTRAR (VIGILANCE)**

Rdsr